

**SUPREME COURT OF INDIA**

JSW Steel Ltd. (Formerly M/S J.V.Steel Ltd.)

Vs.

Sandur Manganese & Iron Ores Ltd.

C.A.No.7944 of 2010

(P.Sathasivam and H.L.Dattu JJ.)

23.04.2013

**ORDER**

1. All the above review petitions are taken on board. 2) On going through the grounds raised in the review petitions and in view of the reasons stated in Sandur Manganese & Iron Ores Ltd. vs. State of Karnataka & Others 2010 (13) SCC 1, the review petitioners have not made out a case for reviewing our earlier order, consequently, all the review petitions are dismissed.